«d against Government on this account?

SHRI R. M. HAJARNAVIS; That is the advice which we have received, namely, the classification which we had made was not based upon any reasonable categories. In Punjab and U. P. presumably it may be so.

## विदेश भंजी जाने वाली किहेट टीवें

\*१३१. श्री राम सहाय : क्या शिक्षा · मंत्री या बताने की फूपा करेंगे कि :

- (क) क्या इस वर्ष किकेट की एक टीम जापान को भेजने का कोई प्रस्ताव सरकार के विचाराधीन है ग्रगर है ती उसे कब भेजा जायेगा ;
- (ख) क्या कोई डाक्टर भी इस टीम के साथ भेजा जायेगा ; श्रीर
- (ग) क्या किन्हीं और देशों की भी किकेट की टीमें भेजी जा रही हैं ?

## t [CRICKET TEAMS TO FOREIGN COUNTRIES

- •131. SHRI RAM S5AHAI: Will the Minister of EDUCATION be pleased to state;
- (a) whelhf- there 'is any Government's consideration to send a cricket team to Japan this year and if so, when it will be sent;
- (b) whether any doctor will also be sent along with this team; and
- (c) whether cricket tesms are being sent to other countries also?]

शिक्षा मंत्री (३१० कालू लाल (ख) प्रश्न नहीं उठता । र्र्म, <sup>क</sup> (ग) जी, नहीं । 🗺

UTHE MINISTER OF EDUCATION (DR. K. L. SHEIMALI): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.]

श्री राम सहाय : क्या शिक्षा विभाग की ग्रोर से कभी कोई क्रिकेट टीम बाहर भेजी गई है ?

डा० कालू लाल श्रीकाली : वक्त वक्त पर तो भेजी जाती हैं जब जरूरत होती है, लेकिन यह तो एक खास प्रश्न था ग्रीर उसका खास जवाब दिया गया ।

## DISPUTE BETWEEN U.P. AND M.P. OVER SHARING OF POWER FROM RLHAND DAM **PROJECT**

•132. R. S. Shri KHANDEKAR: Will the Minister of HOME AFFAIRS b<sub>e</sub> pleased to state the latest position rding the nent of the dispute between Uttar Pradesh and Madhya Pradesh over the sharing of power from the Rihand Dam Project?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): A settlement between the Governments of Uttar Pradesh and Madhya Pradesh in regard to the supply of power from Rihand Dam Project was reached at the last meeting of th.; Central Zonal Council held at Nainital on 1st and 2nd July, 1963.

SHRI R. S. KHANDEKAR: May I know, Sir, since the Madhya Pradesh Government had threatened to take this matter up to the Supreme Court, whether all the outstanding disputes between the two States with regard to these dams have been solved, or are there still any outstanding disputes?

SHRI LAL BAHADUR: There is no dispute at all both in regard to

f] | English translation.

the Rihand dam and the Mata Dila dam.

SHRI N. SRI RAMA REDDY; May I know how the allocation has been made between Madhya Pradesh and U.P.?

SHRI LAL BAHADUR: The U.P. Electricity Board will make available to Madhya Pradesh 15 per cent of power based on the energy available at Rihand dam. In regard to Mata Dila dam, one-third of the power based on the energy available at Mata Dila from year to year will be made available by the Electricity Board.

SHRI R. S. KHANDEKAR: May I know when these benefits will accrue to the Madhya Pradesh Government and the Uttar Pradesh Government? When will this settlement come into effect?

SHRI LAL BAHADUR: I think as early as possible.

श्री विमलकुमार मन्नालालजी चौरड़िया: क्या श्रीमान् बतलावेंगे कि इससे कोई सिंचाई भी होगी धीर होगी तो उत्तर प्रदेश में कितने एकड में स्नौर मध्य प्रदेश में कितने एकड में सिचाई का अधिकार मिलेगा ?

श्री लाल बहादुर : एकड़ का तो मुझे अन्दाजा नहीं है, लेकिन जितनी विजली दे सकोंगे उसका स्रंदाजा मेंने श्रापको दे दिया ।

SHRI CHANDRA SHEKHAR: Is it a fact that the scheme was taken in hand mainly to provide power to the agriculturists in Eastern U.P., for industrial and agricultural development, but contrary to the objectives of the scheme the U. P. Government had provided a large portion of the power produced to Birlas and the agriculturists had to pay much more than the Birlas?

SHRI LAL BAHADUR: Undoubtedly the electricity or power to be supplied from Rihand Dam is meant for

supply of electricity as well as water for irrigation purposes. But the hon. Member is fully aware of the fact that U.P. has practically no new big industries except for the old cotton mills in Kanpur. U. P. has been perhaps the most backward State in that respect as compared to the other States. So, the State Government did agree to supply power to the aluminium plant which were set up at Mirzapur near the Rihand Dam, However, the hon. Member will be glad to know that a licence has been issued or Government have agreed to give a captive plant grant to the party concerned. In that case the electricity will be released, the power will be released and it will be utilised both for industries as well as for agriculture.

SHRI ARJUN ARORA; May I know if it is a fact that all the electrical energy needed for energising tubewells in Eastern U. P. has been provided by the power generated at Rihand Dam?

SHRI LAL BAHADUR: That is \$.

SHRI R. S. KHANDEKAR: May I know whether apart from these people the Railways are getting any benefit from the electricity generated by them?

SHRI LAL BAHADUR: Yes, Railways are also being helped.

SHRI CHANDRA SHEKHAR; The hon. Home Minister did not reply to the second part of my question. Is it a fact that Birlas get cheaper power than the agriculturists? If it is so, may I know why this concession is given to Birlas?

MR. CHAIRMAN: The rate of bulk purchase may be different front the other purchases.

SHRI LAL BAHADUR: Yes, the rate is different. If the aluminium industry has to exist, generally it is given On concessional rales, because its consumption is terribly high.